5.0 (cst) you 12.25



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	arssox4~8087
1, AVINASH RUMAR son/daughter/wife of .S.H.	ILA DEVI
ged 29 years, belonging to BIHAR LEGISI	LATIVE ASSEMBLY
service and presently working as OFFICE ATTENDENT	**********************
give herein below the details of the assets (immovable, movable, ban	ik balance, etc.) of
nyself, my spouse and dependants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sir No	a and the said	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependent-3 Lite: Name
(1)	Cash	5000			THE STATE OF THE S	ELV: MOING
(11)	Deposits in Banks, Financia Institutions And Non-Banking Financial	20,000.				رمک
	Companies					
(111)	Bonds, Debentures and Shares in companies		40.00			
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, atc		110000000000000000000000000000000000000	4.1 70.00		
(v)	Motor Vehicles (details of make, etc.)				_	Table 100
(vi)	· · · · · · · · · · · · · · · · · · ·	GOID 5gm SILVER				obas
vli)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.		Salf	Spouse Name(5)	Depondant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				-	Professional Control of the Control	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		_	_			
(Hi)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value						
(lv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value						
v)	Others (such as Interest in property)	-		_		_	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Deportment (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(II) Loans from financial institutions		
	(ill) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity	- DI3-	

	(d) dues to departments dealing with telephones	pa-ma	
	(e) dues to departments dealing with government transport (including alreraft and helicopters)		
	(f) Other dues, If any		-
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	KZEMK7959D	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
	(III) Sales Tax [Only in case of proprietary business]		
	(IV) Property Tax		7

C. <u>Persona</u>	I Detail	
GPF/CPF/PRAN	No. :-	110167866126
Gender	0 4	M (M/F)
Date of Sirth		15041996 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	!-	OFFICE ATTEMDENT (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	;-	PATNA
I hereby cnowledge and		that the above details are true to the best of my

Signature Milmash Kumas Name of Employee: AVINASH KUMAR Designation: OFFICE AFTENDENT..... Department: BLHAR LEGISTATIVE ASSEMBLY

Note:

Place: PATNA

Date: 1712-125

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Arimaish Kumur (2)